

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI

COURT-VI

**Item No. 208
IB-1082/ND/2020**

**IN THE MATTER OF:
Canara Bank**

...PETITIONER

Vs.

M/s. NSP Associates (India) Pvt. Ltd.

...RESPONDENT

**Section
Under Section 7 of IBC**

**Order delivered on 14.04.2021
(Virtual Hearing/Physical Hearing)**

Coram:

**DR. P.S.N. PRASAD, HON'BLE MEMBER (JUDICIAL)
DR. V.K. SUBBURAJ, HON'BLE MEMBER (TECHNICAL)**

**For the Petitioner/Financial creditor :
For the Respondent/Corporate debtor :**

ORDER

Re-notified to 05.05.2021.


(COURT OFFICER)